the imports of second/defective steel items and Tin plates the Government has fixed minimum floor prices in December, 1998. The floor prices have been revised with effect from November, 1999 on the basis of the average export prices of these items from non-dumping sources. Thus domestic steel producers are unlikely to be adversely affected.

Financial assistance from North-East Region

- 74. SHRI W. ANGOU SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:
 - (a) The main programmes of his Ministry;
 - (b) The number of departments which are under his Ministry; and
- (c) The amount of financial assistance released/proposed to be released during the Eighth Five Year Plan and Ninth Five Year Plan for North-East Region, State-wise?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) The main programmes of the Ministry of Tribal Affairs relate to Social Security, socio-economic and educational development of Scheduled Tribes through implementation of various economic and educational schemes through the State Government/U.T. Administrations and promotion of voluntary efforts for tribal welfare.

- (b) The erstwhile Tribal Development Division in Ministry of Social Justice & Empowerment is now Ministry of Tribal Affairs and this Ministry has no other Department.
 - (c) Details are given in the Annexure.

[See Appendix 188, Annexure no. 1]

Criminal case against J.D. (ADMN.) DOP.

- 75. SHRI GHUFRAN AZAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that while furnishing reply to a Member of Parliament, the concerned Joint Secretary had admitted that Joint Director (Admn.) in the Directorate of printing was found involved in a criminal case which was enquired into by the concerned Police Authorities on the allegation